

for supporting the Government in its efforts towards wildlife conservation.

7. Supporting programmes of Institutions and NGOs in exploring tiger trade routes and developing a forensic identification reference Manual for tiger parts and products.
8. Funds are being provided to the State Governments for the eco-development of the areas to reduce the biotic pressure thereon.
9. Steps are being initiated to set up site specific "Special Strike Force" in the Project Tiger areas.

New Shipping Policy

*180. SHRI RANJIB BISWAL :

DR. T. SUBBARAMI REDDY :

Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether the Pinto Committee has submitted its report in regard to the New Shipping Policy;

(b) if so, the details of the main recommendations made therein;

(c) the details of the recommendations out of these accepted, implemented, under implementation and diluted due to various reasons;

(d) whether the Government have considered the draft shipping policy; and

(e) if so, the main features thereof and the time by which a final decision in this regard is likely to be taken?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS AND MINISTER OF SURFACE TRANSPORT (DR. M. THAMBI DURAI) : (a) to (e) Yes, Sir. National Shipping Policy Committee (Pinto Committee) has submitted its report to the Government containing various recommendations for the development of the shipping industry. These recommendations were examined by an Empowered Committee set up by this Ministry under the Chairmanship of Secretary, Ministry of Surface Transport. The recommendations of the Empowered committee are under active consideration of the Government. As a number of recommendations requires inter-departmental consultations, it is difficult to indicate a precise time-frame for a decision.

Management of National Parks and Sanctuaries

*181. SHRI VILAS MUTTEMWAR : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Government are considering a proposal to establish a networking system amidst different national parks and sanctuaries;

(b) if so, the details of the fresh policy initiatives for better management of national parks and sanctuaries; and

(c) the details of arrangements being made to provide adequate funds to carry out relocation and resettlement of villages, provision of communication equipment and development of infrastructure for wildlife tourism?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI SURESH PRABHU) : (a) and (b): No, Sir. However, wireless communication network facility has been provided in many National Parks and Sanctuaries in the country.

(c) A statement is enclosed.

Statement

For relocation and resettlement of tribal villages from National Parks and Sanctuaries, Central assistance is being provided to the State/Union Territories under the centrally sponsored scheme on "Beneficiary Oriented Tribal Development Scheme". For development of infrastructure and communication facilities also, central assistance is being provided under the centrally sponsored scheme on "Development of National Parks and Sanctuaries", "Project Tiger", and "Project Elephant". Details of the assistance provided to the States/Union Territories during the VIII Plan are given below:

	Name of Scheme	Funds Released (Rs. in lakhs)
1.	Development of National Parks and Sanctuaries	4950.00
2.	Project Tiger	3891.88
3.	Project Elephant	1950.44
4.	Beneficiary Oriented Tribal Development Scheme	266.00